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I. ELEVENTH REPORT (JULY, 1968 TO JUNE, 1969) OF THE COMMISSIONER FOR LINGUISTIC MINORITIES AND RELATED PAPERS

(PARiS I AND II) OF II. REPORT THE COMMISSION OF INQUIRY INTO CONSPIRACY O MURDER MAHATMA GANDHI AND TELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): Sir, 1 beg to lay on the

- (a) A copy oach of the following papers (in English and Hindi), under clause (2) of article 350B of the Constitution.
- (i) Eleventh Report of the Commissionei for Linguistic Minorities for the period from July, 1968 to Junj, 1969. [Placed in Library. See No. LT-3791/70.]
- (ii) A statement showing the reasons for tie delay in laying the Report men ioned at (i) above. [Placed in Library. See No. LT-
- (b) (i) A copy of the Report ol the Commission of Inquiry into Con spiracy to muroer Mahatma Gandhi (Parts I and Hi. [Placed in Library. See No. LT-3667/70.]
- (ii) A staten ent showing the reasons for not laying the Hindi version of the above "Report on the Table. [Placed in Library. See No. LT-3668/70.]

NOTIFICATIONS UNDER THE ALL INDIA SERVICE ACT, 1951

- SHRI K. S. RAMASWAMY: Sir, 1 also beg to lay .>n the Table a copy each of the following Notifications of the Ministry of Home Affairs under sub-section (2) oi section 3 of the All India Services Ac!, 1951:-
- i) Noitfication G. S. R. No. 2211, dated the 19th December, 1968 (in Hindi), publishing the Indian Forest iervice (Probationers' Final Examir ation) Regulation^ 1968.
- (ii) Notificaton G. S. R. No. 458, dated the 9th March. 1970 (in English and Hindi), publishing the Indian Forest Service (Fixation of Cadre Strength: Second Amendment Regulations, 19'0.

[Placed in Library See No. LT-3793/70 for (i) and (ii)]..

on the Table

- (iii) Notification G. S. R. No. 603, dated the 2nd April, 1970 (in English and Hindi), publishing the Indian Forest Service (Pay) First Amendment Rules, 1970. [Placed in Library. See No. LT-3524/70.]
- (iv) Notification G. S. R. No. 689, dated the 16th April, 1970 (in English and Hindi), publishing the Indian Forest Sejcice (Probation) Amendment Rules,
- (v) Notification G. S R. No. 758, dated the 27th April, 1970 (in English and Hindi), publishing the Indian Forest Service (Pay) Second Amendment Rules,
- (vi) Notification G. S. R. No. 815, dated the 13th May, 1970 (in English and Hindi), publishing the All India Services (Leave) First Amendment Rules, 1970.
- (vii) Notification G. S. R No. 876, dated the 23rd May, 1970 (in English and Hindi), publishing the All India Services (Conduct) First Amendment Rules. 1970.
- (viii) Notification G.S. R. No 877, dated the 23rd May, 1970 (in English and Hindi), publishing the Indian Administrative Service (Appointment by Promotion) Second Amendment Regulations, 1970.
- (ix) Notification G.S.R. No. 878, dated the 23rd May, 1970 (in English and Hindi), publishing the Indian Police Service (Appointment by Promotion) Second Amendment Regulations, 1970.
- (x) Notification G.S.R. No. 912, dated the 2nd June, 1970 (in English and Hindi), publishing the Seventh Amendment of 1970 to the Indian Police Service (Pay) Rules, 1954.
- (xi) Notification G.S.R. No. 913, dated the 4th June, 1970, (in English and Hindi), publishing the Indian Administrative Service (Regulation of Seniority) Amendment Rules, 1970.
- (xii) Notification G.S.R. No. 914, dated the 4th June, 1970 (in English and Hindi), publishing the Indian Police Service (Regulation of Seniority) Amendment Rules, 1970.
- (xiii) Notification G.S.R. No. 918, dated the 6th June, 1970 (in